

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 106
(IB)-865/ND/2022
New RA-09/2023

IN THE MATTER OF:

Sh. Surendra Kanaiyalal Shah (Proprietor ... Applicant/Petitioner
of Shah Photo Film Company)
Versus

Magicon Impex Pvt. Ltd ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ, SHRI. RAHUL BHATNAGAR,
HON'BLE MEMBER (JUDICIAL) HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant : Adv. Gulshak Kr. Sachdeva

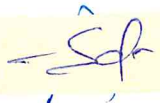
ORDER

RA-09/2023: The RA-09/2023 was preferred within 30 days of the order dated 08.12.2022, whereby the (IB)-865/ND/2022 was dismissed for non-prosecution.

For the reasons stated in the RA-09/2023 and the submissions put forth on behalf of the Applicant, the RA-09/2023 is allowed the IB-865/2022 restored to its original position. Nevertheless, the Applicant shall pay a cost of Rs.10,000/-, to Prime Minister's Relief Fund.

List the (IB)-865/ND/2022 on 20.02.2023.


(RAHUL BHATNAGAR)
MEMBER (T)


(ASHOK KUMAR BHARDWAJ)
MEMBER (J)